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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.566/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M.

Name of the Company		Inter Securities Pvt.LtdVersus- Supreme Wood Products	Pvt.Ltd.	
Ur	nder Section	7 IBC		3.
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. 2. 3.	Nirmalya I Shownak :	Desgupla, Alv Mitra, Alv	J for Cosposalt Rebtor	3/11/2

ORDER

No one is present from the petitioner's side. Ld. Counsel for the corporate debtor is present.

Ld. Counsel for the corporate debtor made a request that he may be given time to file reply. Prayer is allowed. Reply may be field within 7 days with a copy in advance to the opposite party.

List the matter on 21/11/2017 for admission.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh)

Member (J)